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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP PAULRAJ
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) V.M. KARTHIK.	Counsel for R ₁ , R ₄ , R ₅	V.M. KARTHIK
2) V. Hari Kumar for Respondent	for petitioner	V. Hari Kumar

ORDER

Counsel representing both the parties are present and stated that an interim stay has been granted in CRP PD 3280 of 2017 and CMP No.15303 of 2017 by the Hon'ble High Court of Madras and prayed for time to make submissions. Time is extended at their request. Put up on 11.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)